Losses posted by Airlines

- 331. SHRI N. K. SINGH: Will the Minister of CIVIL AVIATION be pleased to state:
- (a) whether most airlines in the Indian civil aviation industry have been posting losses;
 - (b) if so, the details thereof;
- (c) what are the steps being taken by the Ministry to provide an incentive to private carriers in the sector;
- (d) whether reforms in the sector are likely to affect Air India's competitiveness; and
 - (e) if so, the steps being taken to ensure Air India's growth?

THE MINISTER OF CIVIL AVIATION (SHRI AJIT SINGH): (a) Yes, Sir.

- (b) Based on returns filed by airlines with Directorate General of Civil Aviation, all scheduled airlines except IndiGo operating in the country are incurring losses.
- (c) Government has recently taken several sector vide measures to resolve short term as well as long term issues to improve its sustainability and viability. These are:
 - An inter-ministerial Working Group constituted under the Chairmanship of Secretary, Civil Aviation analyzed various factors causing stress in civil aviation.
 - (ii) The issue of rationalization of VAT on ATF, has been taken up with the State Govts.
 - (iii) Directorate General of Foreign Trade has allowed import of ATF by or on behalf of airlines as actual users and on actual use basis.
 - (iv) A proposal to allow FDI upto a limit of 49% by foreign airlines into domestic sector is under consideration.
- (d) and (e) As regard Air India, Government has infused Rs. 800 crores as equity in Air India in the FY 2009-2010, Rs.1200 crore in FY 2010-11, Rs.1200 crore in 2011-12. Meanwhile, Group of Ministers (GoM) has approved Turn Around Plan (TAP) and Financial Restructuring Plan (FRP) formulated by Air India.

Passenger handling capacity of IGI Air Port

- 332. SHRI MOHD. ALI KHAN: Will the Minister of CIVIL AVIATION be pleased to state:
 - (a) whether IGI airport can now handle 26 million passengers per annum;
 - (b) if so, the details thereof; and